

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO-6299**  
TO BE ANSWERED ON-02/04/2026

**COVERAGE UNDER PMJUGA IN KARNATAKA**

6299. Shri Yaduveer Wadiyar:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the number of villages identified and covered under PM Janjatiya Unnat Gram Abhiyan (PMJUGA) in Mysuru and Kodagu districts of Karnataka;
- (b) the nature of interventions undertaken in these districts under the Abhiyan, including support for education, healthcare, livelihood generation, infrastructure and skill development;
- (c) the total funds sanctioned and released for implementation of the scheme in Mysuru and Kodagu during the last two years;
- (d) the measurable outcomes achieved so far in terms of improvement in socio-economic indicators of tribal communities in these districts; and
- (e) the monitoring mechanisms in place to ensure effective convergence with other central and State welfare schemes in tribal and forest-fringe areas?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a):** Pradhan Mantri Janjatiya Unnat Gram Abhiyan (PMJUGA), launched by the Hon'ble PM on October 2, 2024, as Dharti Aaba Janjatiya Gram Utkarsh Abhiyan, aims to saturate infrastructural gaps, improve access to health, education, Anganwadi facilities and providing livelihood opportunities to tribal people of 63,843 villages in 549 districts and 2,911 blocks across 30 States/UTs including one village in Kodagu district and 62 villages in Mysuru district of the State of Karnataka. The abhiyan include 25 interventions of 17 Ministries.

**(b):** As per the information received from the line Ministries under DAJGUA, the details of various interventions undertaken in Mysuru and Kodagu districts of Karnataka under the DAJGUA scheme are placed at **Annexure-I**.

**(c):** A total amount of ₹14,516.17 lakh has been sanctioned to the Government of Karnataka by the Ministry of Tribal Affairs under the DAJGUA scheme for various activities. Out of the total sanctioned amount, ₹2,181.00 lakh has been allocated for Mysuru district and ₹2,382.50 lakh for Kodagu district during the last two years. As on date, an amount of ₹2,877.50 lakh has been released to the Government of Karnataka by the Ministry of Tribal Affairs under DAJGUA.

**(d):** As per the information received from the line Ministries under DAJGUA, achievement is placed at **Annexure 1**.

**(e):** Regular review meetings with Ministries/Departments and States/UTs under DAJGUA are conducted to assess the progress of the Abhiyan. These meetings also facilitate monitoring of both physical and financial progress of implementation at the Ministry as well as State/UT levels. Further, Project Monitoring Units (PMUs) have been established at the State and District levels to ensure effective monitoring.

**Annexure I**

Annexure referred to in reply to part (b) and (d) of the Lok Sabha Unstarred Question No. 6299 for answer on 02.04.2026

**Project Sanctioned by Ministry of Tribal Affairs**

S No.	District Name	Project Activity
1	Kodagu	Additional Classroom
2	Kodagu	Toilet
3	Kodagu	Teacher Quarter
4	Kodagu	Furniture
5	Mysore	Additional Classroom
6	Mysore	Toilet
7	Mysore	Teacher Quarter
8	Mysore	Furniture
9	Mysore	Repair

**Sanctioned by Ministry of Rural Development under (PMAY-G)**

State Name	District Name	Block Name	Sanctioned	Total Completion
KARNATAKA	MYSURU	HEGGADADEVANKOT E	73	0
KARNATAKA	MYSURU	HEGGADADEVANKOT E	1	1
KARNATAKA	MYSURU	HEGGADADEVANKOT E	1	1
KARNATAKA	MYSURU	HEGGADADEVANKOT E	11	1
KARNATAKA	MYSURU	HEGGADADEVANKOT E	2	0
KARNATAKA	MYSURU	HEGGADADEVANKOT E	2	0
KARNATAKA	MYSURU	HEGGADADEVANKOT E	5	1
KARNATAKA	MYSURU	HEGGADADEVANKOT E	5	0
KARNATAKA	MYSURU	HEGGADADEVANKOT E	6	0

State Name	District Name	Block Name	Sanctioned	Total Completion
KARNATAKA	MYSURU	HEGGADADEVANKOT E	3	0
KARNATAKA	MYSURU	HEGGADADEVANKOT E	6	2
KARNATAKA	MYSURU	HEGGADADEVANKOT E	20	13
KARNATAKA	MYSURU	HUNSUR	2	1
KARNATAKA	MYSURU	HUNSUR	4	0
KARNATAKA	MYSURU	HUNSUR	23	3
KARNATAKA	MYSURU	HUNSUR	13	3
KARNATAKA	MYSURU	HUNSUR	0	0
KARNATAKA	MYSURU	HUNSUR	0	1
KARNATAKA	MYSURU	HUNSUR	22	4
KARNATAKA	MYSURU	HUNSUR	1	0
KARNATAKA	MYSURU	HUNSUR	12	2
KARNATAKA	MYSURU	HUNSUR	8	0
KARNATAKA	MYSURU	HUNSUR	0	0
KARNATAKA	MYSURU	HUNSUR	1	0
KARNATAKA	MYSURU	MYSURU	0	2
KARNATAKA	MYSURU	MYSURU	0	0
KARNATAKA	MYSURU	MYSURU	2	0
KARNATAKA	MYSURU	MYSURU	0	3
KARNATAKA	MYSURU	NANJANGUD	12	6
KARNATAKA	MYSURU	NANJANGUD	40	1
KARNATAKA	MYSURU	NANJANGUD	56	5
KARNATAKA	MYSURU	NANJANGUD	3	6
KARNATAKA	MYSURU	NANJANGUD	69	1
KARNATAKA	MYSURU	NANJANGUD	12	2
KARNATAKA	MYSURU	NANJANGUD	141	2
KARNATAKA	MYSURU	NANJANGUD	0	0
KARNATAKA	MYSURU	NANJANGUD	14	10
KARNATAKA	MYSURU	PIRIYAPATNA	0	0
KARNATAKA	MYSURU	PIRIYAPATNA	0	0
KARNATAKA	MYSURU	SARAGURU	74	17
KARNATAKA	MYSURU	SARAGURU	19	4
KARNATAKA	MYSURU	SARAGURU	17	5
KARNATAKA	MYSURU	SARAGURU	56	3
KARNATAKA	MYSURU	SARAGURU	8	3
KARNATAKA	MYSURU	SARAGURU	108	8
KARNATAKA	MYSURU	SARAGURU	84	9

State Name	District Name	Block Name	Sanctioned	Total Completion
KARNATAKA	MYSURU	TIRUMAKUDAL-NARSIPUR	11	0
KARNATAKA	MYSURU	TIRUMAKUDAL-NARSIPUR	0	2
KARNATAKA	MYSURU	TIRUMAKUDAL-NARSIPUR	6	1
KARNATAKA	MYSURU	TIRUMAKUDAL-NARSIPUR	8	4
		Total	961	127

### Ministry of Jal Shakti

S.no	District	No of DA-JGUA Villages	No. of Saturated Village
			(100% tap connection)
1	Kodagu	<u>1</u>	0
2	Mysuru	<u>61</u>	<u>39</u>

### Department of Telecom

STATE_NAME	DISTRICT_NAME	BLOCK_NAME	VILLAGE_NAME	FINAL DBN REMARKS
KARNATAKA	MYSURU	HEGGADADEVANKOTE	Machur	Covered by BSNL upgradation Phase 9.2 Project site

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